

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 32122/2017

DURGESH KUMAR PANDEY

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2017)

Date : 10-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Rajmala Dohare, Adv.

Mr. Santosh Kumar Tripathi, AOR

For Respondent(s)

Ms. Heena Khan, Adv.

Gp. Capt. Karan Singh Bhati, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos.1 and 2 have been served but no one has  
entered appearance.

Four weeks' time is granted to respondent No.3 for filing  
counter affidavit.

List again on 16.2.2018.

KAPIL MEHTA  
Registrar  
10.1.2018

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